

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2218

ANSWERED ON:10.03.2010

AVAILABILITY OF GROUND WATER

Badal Harsimrat Kaur; Dhruvanarayana Shri R. ; Lal Shri Kirodi ; Patel Shri R.K. Singh; Pradhan Shri Amarnath; Virendra Kumar Shri

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government carries out any periodical assessment of availability of ground water in the country;
- (b) if so, the outcome of the last three assessments, region and State-wise;
- (c) whether the Union Government has any mechanism to monitor various schemes and funds granted for the purpose to the State Governments; and
- (d) if so, the details thereof and the success achieved by the Union Government as result thereof

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

- (a) The Central Ground Water Board (CGWB), under Ministry of Water Resources in association with State Governments carries out periodic assessment of the availability of ground water in the country.
- (b) State-wise details of the ground water resource assessment conducted during the years 1995 and 2004 are given in the Annexure.
- (c) & (d) Union Government has approved a scheme for 'Ground Water Management and Regulation' during XI Plan. This scheme also includes funding for various activities of CGWB relating to assessment of ground water resources. The expenditure incurred by CGWB in this regard is monitored at regular intervals.